

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/01268/2017
Chandigarh, this the 17th day of July, 2019

...
CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)

1. Parved Kumar, aged about 36 years (HRCDA 3050880)

2. Chandan Pandey aged about 31 years, (HRCDA 3050715)

3. Devender Singh Meena aged about 31 years (HRCDA 3050716)

4. Anand Kumar aged about 33 years (HRCDA 3050947)

5. Hitakshi Sharma aged about 32 years (HRCDA 3050719)

6. Bhupender aged about 32 years (HRCDA 3050891)

7. Bal Govind Tiwari aged about 41 years (HRCDA 3050717)

8. Santosh Kumar aged about 38 years (HRCDA 3050710)

9. Shriman Ashok aged about 34 years (HRCDA 3050892)

All are working as Assistant Audit Officer (AAO) (Group B) Gazetted) in the office of Principal Accountant General (Audit) Haryana, Plot No. 4-5, Sector 33-B, Dakshin Marg, Chandigarh – 160020.

....Applicants

(Present: Mr. Sumit Sangwan, Advocate)

Versus

1. Comptroller and Auditor General of India, 9 Deen Dayal, Upadhyay Marg, New Delhi – 110124.
2. Principal Accountant General (Audit) Haryana, Plot No. 4-5, Sector 33-B, Dakshin Marg, Chandigarh – 160020.
3. Senior Dy. Accountant General (Admn) office of Principal Accountant General (Audit) Haryana, Plot No. 4-5, Sector 33-B, Dakshin Marg, Chandigarh – 160020.

4. Union of India through its Secretary, Ministry of Finance, Department of Expenditure, Implementation Cell, 7th CPC, North Block, New Delhi.

.....

Respondents

(Present: Mr. I.S. Sidhu, Advocate)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel for the applicants submitted that he may be allowed to withdraw the O.A. as the desired relief has been granted to the applicants by the respondents.
2. Request is not opposed by the learned counsel for the respondents.
3. Accordingly, the O.A. is disposed of as withdrawn.

**(A.K. BISHNOI)
MEMBER (A)**

'mw'

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 17.07.2019